

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 5409-5411/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VEDA @ VEDPAL & ORS.

Respondent(s)

IA No. 156469/2025 - EXEMPTION FROM FILING O.T.

Date : 17-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Rajat Singh, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. In terms of the letter circulated by learned counsel for the appellant for adjournment, matter stands adjourned.
2. List the matter after ensuing Partial Court Working Days.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)
COURT MASTER (NSH)